

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

After rising of the bench comprising of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical) at 02:00 PM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 690 of 2021 (PH)	R.K. Industries (Unit-II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	Anushree Kapadia Aman Gandhi

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By order of Hon’ble Chairperson
-sd/-
Registrar